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Title: Need to sanction adequate funds under Rajiv Gandhi Rural Electrification Mission to facilitate electrification of villages and hamlets under Barmer Parliamentary Constituency, Rajasthan.

COL. SONARAM CHOUDHARY (BARMER): I represent Districts of Barmer and Jaisalmer in Rajasthan which are backward and deficient in essential services. I would like to submit that 50% population of these Districts is without electricity. The Government of India under first phase of Rajiv Gandhi Rural Electrification Mission sanctioned about Rs.300 crores for BPL families. However still 50% families of APL and BPL are without electricity in Barmer and Jaisalmer districts of Rajasthan.

Under II Phase, families falling under APL and BPL categories are still to be electrified. The Government of Rajasthan have sanctioned some works for electrification of hamlets (DHANIYAN) with population more than 100 but still there are 22,300 BPL families to be provided electricity. There are 23,809 hamlets with a population of more than 100 population yet to be electrified.

Survey of some Blocks like Siwana, Balotra, Barmer, Chauhtan, Shiv, Baytu & Jaisalmer in Phase-II is in progress. However, work has not been allocated due to paucity of funds. Government of India have taken decision three years back that remaining villages and hamlets would be electrified by the year 2015-16.

Keeping in view the above facts, it is requested that funds under Rajiv Gandhi Rural Electrification Mission may be sanctioned as was done in the past so that the work of electrification in the abovesaid remaining villages/hamlets could be taken up at the earliest.